

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/70/2019 &  
M.A. No. 60/716/2019 in  
ORIGINAL APPLICATION NO. 060/1448/2018****Chandigarh, this the 17<sup>th</sup> day of July, 2019**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

...

1. Dr. Hirdepal Singh Palne, age 39 years, s/o late Sh. Karam Singh Palne, Assistant Medical Officer (Dental), Civil Hospital, Sector 45, Chandigarh – 160047.
2. Dr. Ashok Kumar, age 44 years, s/o Sh. Nand Kishore, Assistant Medical Officer (Allopathic), Urban Primary Health Centre, Village Dhanas, Chandigarh – 160014.

....Petitioners

( By Advocate: Shri H.K. Aurora)

VERSUS

1. Sh. Arun Kumar Gupta, Health Secretary, Chandigarh Administration, Chandigarh, UT Secretariat, Sector 9, Chandigarh – 160009.
2. Dr. Gajinder Singh Dewan, Director, Health Services, Sector 16, UT Chandigarh – 160015.

....Respondents

(By Advocate: Shri Arvind Moudgil)

**ORDER (oral)****SANJEEV KAUSHIK, MEMBER (J)**

Mr. Arvind Moudgil, learned counsel appearing on behalf of respondents has produced a copy of order dated 19.6.2019, regularizing the service of the petitioners and submitted that in view thereof the respondents have complied with the orders of this Tribunal.

2. Mr. Aurora, learned counsel appearing for the petitioners submits that the SLP at the hands of Chandigarh Administration in the matter is pending before the Hon'ble Supreme Court. He has placed on record a copy of order dated 12.7.2019 passed by Hon'ble Supreme Court in SLP (Civil) Diary No. 18265/2019 and submits that in terms of the order the respondents have to regularize the service of the petitioner from the date of their joining.

3. Considering the order passed by the respondents, we are of the view that at this stage no contempt is made out, therefore, this C.P. is disposed of. Notice issued is discharged. Pending M.A. also stands disposed of. However, the petitioners are at liberty to move application after the decision of the Hon'ble Supreme Court in the pending SLP, if need arises.

**(A.K. BISHNOI)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Dated: 17.07.2019**  
**'SK'**

